

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(10)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/411/ (IB)/2017
NAME OF THE PETITIONER(S) : SRL ADVISORS LLP
NAME OF THE RESPONDENT(S) : RENAULT NISSAN AUTOMOTIVE INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

G. KALYAN SHANKAR

[Signature]

AASISH S L

Sr. SURANA & SURANA

Sr. A. Srinivasan

T. K. Bhaskar
Monica Chopda &

Counsel for
Petitioner

[Signature]

ORDER

Counsels for both the parties are present and they prayed for adjournment. At request, time is enlarged. Put up on **21.11.2017 at 10.30 A.M.**

Sd-

MEMBER (TECHNICAL)
ghk

Sd-

MEMBER (JUDICIAL)